

ORDER SHEET

O.A./MA/RA/CP NO. 418 OF 2008Applicant/s Uma Shanker Respds. UO1208Advocate for Applicant/s Sr A K Yadav Advocate for Respondent/s Sr S.K Anwar

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<u>30.9.08</u> Hon <u>Mr A.K Gaur, JM</u> Advocate for respondents: Ms Manika Sharma brief holder of Sr S.K Anwar. None for the applicant even on revised call. On 19.9.08 applicants counsel was directed to supply legible copy of OA to the respondents' counsel. No such copy has been supplied. It appears that the applicant has lost interest in prosecuting this case. The OA is dismissed in default for non prosecution. <u>30-3-09</u> Hon <u>Mrs. Mayulika Chaturvedi (AM)</u> Counsel for applicant is not present today also even after restoration application filed. The case is remained dismissed for default and non-prosecution.	
<u>N.O.R.</u> Misc Restoration App No. 4380/08 in OA 418/08 was filed on 23.10.08 but the M.A. should be listed on 5.11.08 but inadvertently as the M.A. was not traceable in time the case could not be listed. Submitted on 8/12/08. In convenience is highly regretted. Pankaj Agarwal 3/12/08		